

#### **Technology upgradation of auto components industry**

1353. SHRI MOHD. ALI KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Ministry has asked the Ministry of Finance to create a Rs. 1,000 crore corpus to fund technology upgradation of the auto components industries to make them globally competitive; and

(b) if so, details thereof and the response received, so far?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): (a) and (b) The Department of Heavy Industry, in its pre-budget recommendations for 2009-10 and 2010-11 had recommended to Ministry of Finance, for setting up of a corpus of Rs. 1000 crores for Automotive Development Fund for financing the modernization of the auto component industry through a system of interest subsidy to be given on loans on purchase of new plant and equipment, technology upgradation etc. However, no fund for this purpose has been provided.

#### **Upgradation of car engines**

1354. SHRI N. BALAGANGA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has given directions to various car manufacturing companies to design and upgrade the car engines to make cars pollution-free; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): (a) and (b) No Sir, Government of India has not issued any guidelines for automobile industry to upgrade engines of all car models to make them pollution free. However, it is mandatory for the industry to manufacture vehicles as per standards prescribed under the Central Motor Vehicles Rules (CMVR), 1989. Accordingly, as per the Auto Fuel Policy, the Automotive Industry has already introduced BS-IV norm compliant vehicles in the metro cities, which are more stringent and will help reduce pollution emanating from vehicles significantly.

#### **Joint venture between BHEL and Foreign companies**

1355. SHRI A. ELAVARASAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that three foreign companies Sumitomo of Japan, Vallourec and Mannesman of France and Wyman Gordon of the United States (US) have shown interest for setting up joint venture with the State-owned Bharat Heavy Electricals Ltd. (BHEL) for manufacturing of boiler tubes;

(b) if so, the details thereof;

(c) whether the BHEL meets the current requirement of one lakh tonne of tube each year and the future requirement of two lakh tonne, by 2012; and

(d) if so, whether the proposed joint venture with these companies will meet these requirements?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): (a) No Proposal has been received by Bharat Heavy Electricals Ltd. (BHEL for setting up of Joint Venture (JV) to manufacture boiler tubes from these three foreign companies.

(b) Does not arise in view of (a) above.

(c) Yes Sir. The requirements of BHEL for boiler tubes are being fully met through in-house manufacturing, sourcing from other domestic manufacturers and through imports. BHEL would meet the future requirement of boiler tubes in the same manner.

(d) Does not arise in view of (a) & (c) above.

#### **Combined loss of PSUs**

1356. SHRI RAMDAS AGARWAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that 54 out of 213 Central PSUs posted a combined loss of Rs. 14,424/- crore in the year 2008-09;

(b) if so, what is comparative increase of loss of these 54 PSUs over the previous two years; and

(c) what are the new parameters and criteria that Government feels will help in revival of sick/weak PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP): (a) and (b) Yes Sir, As per the Public Enterprises survey 2008-09, 54 Central Public Sector Enterprises (CPSEs) posted a combined loss of Rs. 14,424 crore in the year 2008-09. The CPSEs wise details of the losses/profits during the last three years, *i.e.* 2008-09, 2007-08 and 2006-07 is given in Statement (See below).

(c) The Government established the Board for Reconstruction of Public Sector Enterprises (BRPSE) in December, 2004 for advising the Government for strengthening, modernizing, reviving and restructuring of CPSEs. The concerned administrative Ministries/Departments of the CPSEs prepare the proposals for revival and restructuring of sick CPSEs on a case to case basis and refer them to BRPSE. Financial restructuring,